

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 112**  
**13(ND)/2016**

**IN THE MATTER OF:**

**Sh. Rajeev Behl**

**Applicant/Petitioner**

**Versus**

**M/s. S. S. Con-Build Pvt. Ltd. & Ors.**

**...Respondent**

**SECTION: 397-398**

**Order Delivered on 01.12.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

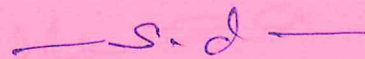
**PRESENT:** Adv. Rahul Mukherjee with Ankit Singh for Petitioner

**ORDER**

Ld. Counsel appearing for the Petitioner seeks time to upload the PDF file of all the documents because this is an old matter. List the matter on 22<sup>nd</sup> February, 202. In the meantime, Ld. Counsel for the Petitioner is requested to upload PDF file of all the documents on the e-filing website.



**(L. N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**